

West Bengal Appropriation (Vote On Account) Act, 1967

1 of 1967

[28 March 1967]

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SCHEDULE 1 :- SCHEDULE

West Bengal Appropriation (Vote On Account) Act, 1967

1 of 1967

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PREAMBLE

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of a part of the year ending on the thirty-first day of March, 1968.

Whereas it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of a part of the year ending on the thirtyfirst day of March, 1968;

It is hereby enacted in the Eighteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. Short title :-

This Act may be called the West Bengal Appropriation (Vote on Account) Act, 1967.

2. Withdrawal of Rs. 1,09,02,43,000 from and out of the Consolidated Fund of West Bengal for the year 1967-68 :-

From and out of the Consolidated Fund of West Bengal there may be withdrawn sums not exceeding those specified in column 2 of the Schedule amounting in the aggregate to the sum of rupees one hundred and nine crores, two lakhs and forty-three thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1968.

3. Appropriation :-

The sums authorised to be withdrawn from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year

SCHEDULE 1

SCHEDULE

1	2		
Services and purposes.	Sums not exceeding		
	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
A-Collection of Taxes, Duties and Other Principal Revenues.			
4-Taxes on Income other than Corporation Tax.	2,90,000	1,000	2,91,000
9-Land Revenue	3,00,74,000	1,92,000	3,02,66,000
J-Contributions and Miscellaneous Adjustments.			
76-Other Miscellaneous Compensations and Assignments.			
AA-Capital Account of Compensation on the abolition of Zamindari System outside the Revenue Account.			
92-Payment of Compensation to Landholders, etc. on the abolition of the Zamindari System.			
System. A-Collection of Taxes. Duties			

SCHEDULE (See sections 2 and 3)

and Other Principal Revenues.			
10-State Excise Duties	25,75,000	1,000	25,76,000
11-Taxes on Vehicles	4,65,000		4,65,000
12-Sales Tax	17,83,000	1,000	17,84,000
13-Other Taxes and Duties	6,90,000		6,90,000
14-Stamps	7,86,000		7,86,000
15-Registration Fees	16,23,000		16,23,000
B-Debt Services. 16-Interest on Debt and other obligations	20,00,000	7,41,54,000	7,61,54,000
17-Appropriation for Reduction or Avoidance of Debt.	20,69,000	24,000	20,93,000
C-Administrative Services. 18-Parliament, State/Union Territory Legislatures.			
19-General Administration	1,91,16,000	5,33,000	1,96,49,000
21-Administration of Justice	52,96,000	16,65,000	69,61,000
22-Jails	63,29,000		63,29,000
23-Police	5,87,59,000	16,000	5,87,75,000
26-Miscellaneous Departments-Fire Services	24,94,000		24,94,000
26-Miscellaneous Departments-Excluding Fire Services.	1,25,21,000	1,000	1,25,22,000
D-Social and Developmental Services. 27-Scientific Departments	26,000		26,000
28-Education	13,43,80,000		13,43,80,000
29-Medical	5,25,54,000		5,25,54,000
30-Public Health	2,90,99,000		2,90,99,000
31-Agriculture-Agriculture DD-Capital Account of Social and Developmental Services outside the Revenue Account.	6,14,98,000	1,000	6,14,99,000
95-Capital Outlay on Schemes of Agricultural Improvement and Research.	-		
D-Social and Developmental Services.			
31-Agriculture-Fisheries	29,67,000		29,67,000
33-Animal Husbandry	-		
II-Miscellaneous Capital Account outside the Revenue	3,22,27,000		3,22,27,000

Account.			1
124-Capital Outlay on Schemes of Government Trading-Greater Calcutta Milk Supply Scheme.			
D-Social and Developmental Services.			
34-Co-operation	37,02,000		37,02,000
35-Industries-Industries			
DD-Capital Account of Social and Developmental Services outside the Revenue Account.	1,76,01,000	24,000	1,76,25,000
96-Capital Outlay on Industrial and Economic Development.			
D-Social and Developmental Services.			
35-Industries-Cottage Industries			
DD-Capital Account of Social and Developmental Services outside the Revenue Account.	76,92,000		76,92,000
96-Capital Outlay on Industrial and Economic Development-Cottage Industries.			
D-Social and Developmental Services.			
35-Industries-Cinchona	13,94,000		13,94,000
B-Debt Services. 16-Interest on Debt and other obligations- Community Development Projects, National Extension Service and Local Development Works.			
D-Social and Developmental Services. 37-Community Development Projects, National Extension Service and Local Development Works.			
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside			

the Revenue Account.	1		
109-Capital Outlay on Other Works- Community Development Projects, National Extension Service and Local Development Works.	1,56,25,000	28,13,000	1,84,38,000
Public Debt. Loans for Community Development Projects, National Extension Service and Local Development Works. Loans and Advances by State/Union Territory Governments.			
Loans and Advances under Community Development Projects, National Extension Service and Local Development Works.	1,47,00,000		1,47,00,000
D-Social and Developmental Services. 38-Labour and Employment			
39-Miscellaneous Social and Developmental Organisations-Welfare of Scheduled Tribes and Castes and Other Backward Classes.	64,51,000	2,000	64,53,000
39-Miscellaneous Social and Developmental Organisations-Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes	42,04,000		42,04,000
E-Multipurpose River Schemes, Irrigation and Electricity Schemes. 42-Multipurpose River Schemes. 43-Irrigation, Navigation, Embankment and Drainage Works (Commercial). 44-Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes	4,65,66,000	7,000	4,65,73,000

outside the Revenue Account. 98-Capital Outlay on Multipurpose River Schemes. 99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial) 100-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
F-Public Works (including Roads) and Schemes of Miscellaneous Public Improvements. 50-Public Works	5,97,26,000	4,06,000	6,01,32,000
51A-Greater Calcutta Development Scheme. FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account. 106A-Capital Outlay on Greater Calcutta Development Scheme.	98,92,000		98,92,000
G-Transport and Communications (other than Roads). 53-Ports and Pilotage	7,06,000		7,06,000
57-Road and Water Transport Schemes.			
GG-Capital Account of Transport and Communications (other than Roads) outside the Revenue Account.	26,83,000	1,60,000	28,43,000
114-Capital Outlay on Road and Water Transport Schemes.	J		
I-Miscellaneous.			
64-Famine Relief	1,80,82,000		1,80,82,000
65-Pensions and Other Retirement Benefits.			
II-Miscellaneous Capital Account outside the Revenue Account.	70,72,000	1,46,000	72,18,000
120-Payments of Commuted Value of Pensions.			

I-Miscellaneous.			
67-Privy Purses and Allowances of Indian Rulers	50,000		50,000
68-Stationary and Printing	36,85,000		36,85,000
70-Forest	87,59,000		87,59,000
71-Miscellaneous- Contributions	83,23,000	3,14,000	86,37,000
71-Miscellaneous-Other Miscellaneous			
Expenditure.			
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	4,20,05,000	2,01,000	4,22,06,000
109-Capital Outlay on Other Works.			
D-Debt Services.			
16-Interest on Debt and other obligations- Expenditure on displaced persons.			
I-Miscellaneous.			
71-Miscellaneous- Expenditure on displaced			
persons.			
71-Miscellaneous- Irrecoverable Loans to displaced persons written off.			
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	1,91,23,000	42,44,000	2,33,67,000
109-Capital Outlay on Other Works-Expenditure on displaced persons.			
Public Debt.			
Loans for displaced persons.			
Loans and Advances by State/Union Territory			

Total	93,64,90,000	15,37,53,000	1,09,02,43,000
Loans and Advances by State/Union Territory Governments.	4,95,90,000		4,95,90,000
Loans and Advances by State/Union Territory Governments.		Γ	
Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons) Other Loans.		6,88,01,000	6,88,01,000
Floating Debt.			
Public Debt. Permanent Debt.			
124-Capital Outlay on Schemes of Government Trading. Public Debt.	6,36,72,000	3,000	6,36,75,000
II-Miscellaneous Capital Account outside the Revenue Account.			
103-Capital Outlay on Public Works	3,30,56,000	43,000	3,30,99,000
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
98-Capital Outlay on Multipurpose River Schemes- Damodar Valley Projects.	1,58,28,000		1,58,28,000
EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account.			
78A-Expenditure connected with the National Emergency.	1,66,81,000		1,66,81,000
78-Pre-partition Payments	1,000		1,000
K-Extraordinary Items.			
Governments. Loans and Advances to displaced persons.	-		